

SCHEDULE II
FORM C
PROOF OF CLAIM BY OPERATIONAL CREDITORS EXCEPT WORKMEN AND EMPLOYEES
(Under Regulation 17 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

Date: 31st May 2018

To
The Liquidator,
Mr. Mahesh Sureka,
173, Udyog Bhuvan, Sonawala Road,
Goregaon East, Mumbai, MH. 400 063, India


From
Bombay Harbour (T) Company,
c/o, Mrs. P. Toscano,
21, Ajanta Apartments,
Dumayne Road, Colaba, Mumbai, MH, 400 005, India.

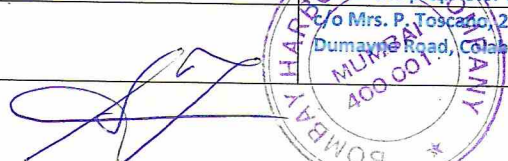
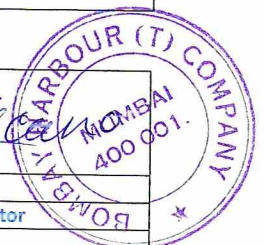
Subject: Submission of proof of claim in respect of the liquidation of Deep Water Services (India) Limited, under the Insolvency and Bankruptcy Code, 2016.

Madam/Sir

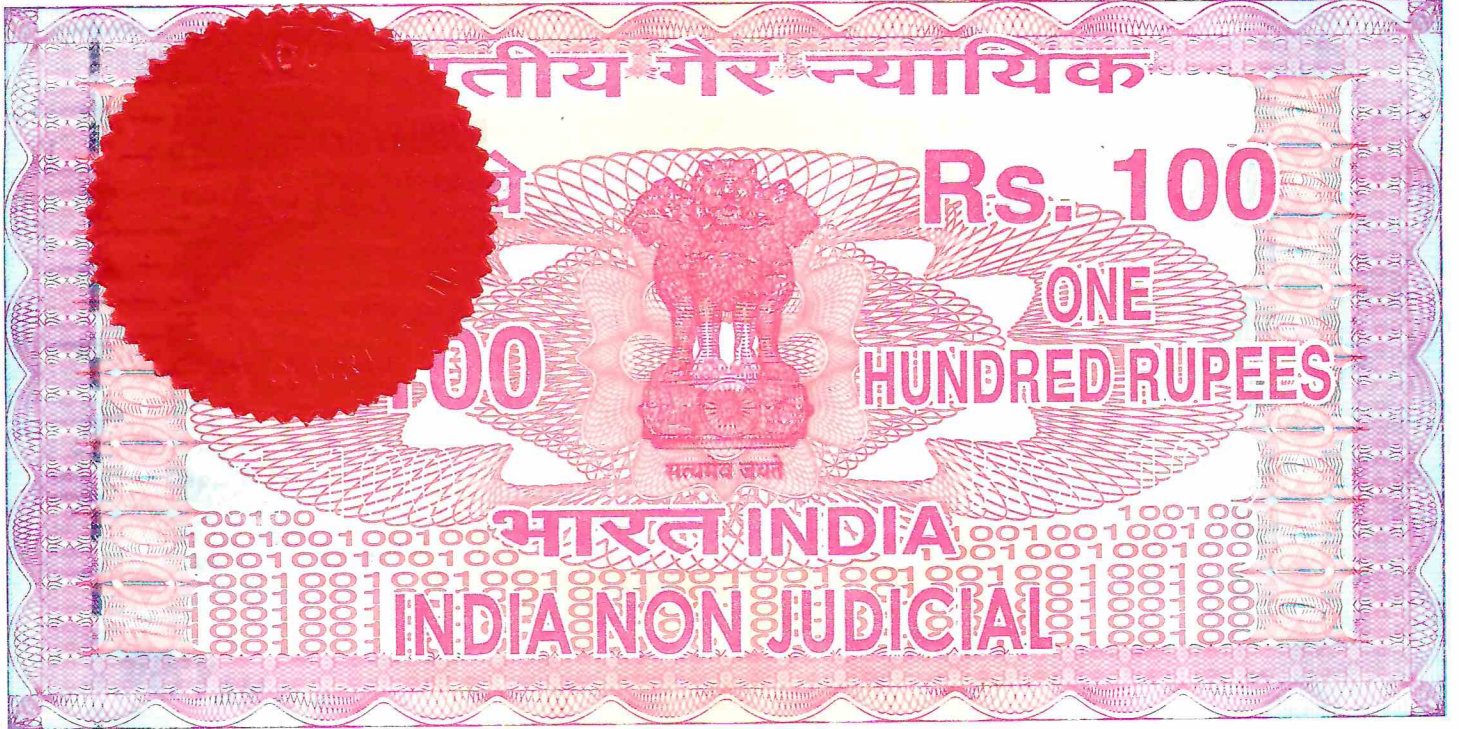
Bombay Harbour (T) Company hereby submits this proof of claim in respect of the liquidation of Deep Water Services (India) Limited. The details for the same are set out below.

1	NAME OF OPERATIONAL CREDITOR (IF AND INCORPORATED BODY PROVIDE IDENTIFICATION NUMBER AND PROOF OF INCORPORATION, IF A PARTNERSHIP OR INDIVIDUAL PROVIDE IDENTIFICATION RECORDS* OF ALL THE PARTNERS OR THE INDIVIDUAL)	BOMBAY HARBOUR (T) COMPANY Attached: Aadhar Card Copy of Mrs. Philomena Benjamin Toscano	
2	ADDRESS OF OPERATIONAL CREDITOR FOR CORRESPONDENCE	C/O MRS. P. TOSCANO, 21 AJANTA APARTMENTS, DUMAYNE ROAD, COLABA, MUMBAI, 400 005	
3	TOTAL AMOUNT OF CLAIM, INCLUDING ANY INTEREST, AS AT LIQUIDATION COMMENCEMENT DATE AND DETAILS OF NATURE OF CLAIM	Rupees: 75,723.00 Rupees: Seventy-Five Thousand, Seven Hundred and Twenty-Three only	
4	DETAIL OF DOCUMENTS BY REFERENCE TO WHICH THE DEBT CAN BE SUBSTANTIATED.	Bills of Launches used by rigs Kedarnath and Badrinath. Statements of above bills.	
5	DETAILS OF ANY DISPUTE AS WELL AS THE RECORD OF PENDENCY OF SUIT OR ARBITRATION PROCEEDINGS	Nii	
6	DETAILS OF HOW AND WHEN DEBT INCURRED	Debt has incurred due to non-payment of launch hire bills during the period May 2016 to June 2017	
7	DETAILS OF ANY MUTUAL CREDIT, MUTUAL DEBTS, OR OTHER MUTUAL DEALINGS BETWEEN THE CORPORATE DEBTOR AND THE OPERATIONAL CREDITOR WHICH MAY BE SET-OFF AGAINST THE CLAIM	Nii	
8	DETAILS OF ANY RETENTION OF TITLE IN RESPECT OF GOODS OR PROPERTIES TO WHICH THE DEBT REFERS OR ANY OTHER SECURITY	Nii	
9	DETAILS OF ANY ASSISTANCE OR TRANSFER DEBT IN HIS FAVOUR	Nii	
10	DETAILS OF THE BANK ACCOUNT TO WHICH THE OPERATIONAL CREDITOR'S SHARE OF THE PROCEEDS OF LIQUIDATION CAN BE TRANSFERRED	NAME & ADDRESS OF BANK	DENA BANK, COLABA BRANCH, MUMBAI, 400005
		CURRENT ACCOUNT NO	001413001049
		IFSC CODE	BKDN0450014
		MICR CODE	400018051
11	LIST OUT AND ATTACH THE DOCUMENTS RELIED ON IN SUPPORT OF THE CLAIM	I. Statement No. 141/2016-2017 for Rs. 16549.00, dated 01 Jun 2016 with 3 nos. bills attached II. Statement No. 202/2016-2017 for Rs. 12972.00 dated 01 Oct 2016 with 2 nos. bills attached. III. Statement No. 120/2017-2018 for Rs. 26279.00 dated 01 May 2017 with 4 nos. bills attached. IV. Statement No. 147/2017-2018 for Rs. 19923.00 dated 01 Jun 2017 with 3 nos. bills attached V. 5 nos. emails ordering the launches.	

Signature of operational creditor or person authorised to act on his behalf (Please enclose the authority if this is being submitted on behalf of the operational creditor)	
Name in BLOCK LETTERS	SALVIO BENJAMIN TOSCANO
Position with or in relation to creditor	Son of the proprietor of the operational creditor
Address of person signing	C/o Mrs. P. Toscano, 21 Ajanta Apartments, Dumayne Road, Colaba, Mumbai, 400 005



3. The said documents are true, valid and genuine to the best of my knowledge, information



महाराष्ट्र MAHARASHTRA

2018

TN 360334



प्रधान मुद्रांक कार्यालय, मुंबई
प.मु.वि.क्र. ८०००००६
25 MAY 2018
सहायक अधिकारी

AFFIDAVIT

I, Salvis Benjamin Toscano, currently residing at 21, Ajanta apartments, Dumfries Road, Colaba, Mumbai, 400 005, do solemnly affirm and state as follows:

1. The above named corporate debtor was, at liquidation commencement date, that is, the 27th day of March 2018 and still is, justly and truly indebted to my mother, Mrs. Philomena Benjamin Toscano, the proprietor of M/s Bombay Harbour (T) Company, the sum of Rs. 75723.00, (Seventy-Five Thousand, Seven Hundred and Twenty-Three only) for the supply of launches on hire.
2. In respect of my claim of the said sum or any part thereof, I have relied on and the documents specified below.
 - I. Statement No. 141/2016-2017 for Rs. 16549.00 dated 01 Jun 2016 with 3 nos. bills attached.
 - II. Statement No. 202/2016-2017 for Rs. 12972.00 dated 01 Oct 2016 with 2 nos. bills attached.
 - III. Statement No. 120/2017-2018 for Rs. 26279.00 dated 01 May 2017 with 4 nos. bills attached.
 - IV. Statement No. 147/2017-2018 for Rs. 19923.00 dated 01 Jun 2017 with 3 nos. bills attached.
 - V. 5 nos. emails ordering the launches

Salvis Toscano
BOMBAY HARBOUR COMPANY
MUMBAI
400 001